

Working Conditions of L.I.C.

2540. **Shri K. Lakkappa:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to appoint an administrative committee to examine the working conditions of the L.I.C. since 1958 up-to-date; and

(b) if so, the nature and scope of the Committee?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). There is no such proposal at present

Sarju Project

2541. **Shri Ram Kishan Gupta:**
Shri R. K. Sinha:
Shri Vishwa Nath Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) at what stage is the proposal to construct Sarju Project to feed the Sarda Canal system for irrigation; and

(b) details of the scheme and expenditure involved?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Surveys and investigations are in progress.

State Bank of India

2542. **Shri Deven Sen:**
Shri Madhu Limaye:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Calcutta Head Office of the State Bank of India control operations in the States of Assam, Orissa, West Bengal, Bihar, Tripura, Manipur, Nagaland and Andamans;

(b) whether States other than West Bengal have been given any representation on the local board of this Head Office;

(c) whether any demand has been made by the States other than West

Bengal for separate Head Offices and, pending their constitution, for representation on the local board; and

(d) if so, the reaction of the State Bank and the Government of India thereto?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes.

(b) There is no separate representation for individual States on local boards. The constitution of the local boards is governed by Section 21 of the State Bank of India Act, 1955 which does not provide for the representation of individual States

(c) No.

(d) Does not arise in view of the answer to part (c)

Racket in Jute Transactions in Calcutta

2543. **Shri P. G. Sen:**
Shri M. S. Murti:

Will the Minister of Finance be pleased to state:

(a) whether a racket of bogus jute transactions has been unearthed by the Directorate of Inspection, Calcutta recently, involving several crores of rupees; and

(b) whether any assessment has been made about the evasion of Income-tax thereby and the action taken against the persons concerned?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) Investigations are in progress.

प्लाना कोयला खान में सिग्नाइट का उपयोग

2544. श्री ए० ला० बाबूपाल : क्या सिग्नाइट खनन विद्युत् मंत्री यह बताने की कृपा करेंगे कि .

(क) राजस्थान राज्य में प्लाना कोयला खान में सिग्नाइट का उपयोग करने के लिये